ACT No. V of 1903.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL. (Received the assent of the Governor General on the 13th March, 1903.)

An Act further to amend the Indian Ports Act, 1889.

WHEREAS it is expedient further to amend the Indian Ports Act, 1889; It is hereby enacted as X of 1889. follows:-

Short title.

Amendment of section 47

1. This Act may be called the Indian Ports (Amendment) Act, 1903.

2. In section 47 of the Indian Ports Act, 1889, X of 1889. the proviso shall be omitted; and for section 48 of the said Act the following section shall be substituted, namely:-

"48. No port-due shall be chargeable in respect

(a) any pleasure-yacht, or

- (b) any vessel which, having left any port, is compelled to re-enter it by stress of weather or in consequence of having sustained any damage, or
- (c) any vessel which, having entered any port within the territories administered by the Governor of Fort Saint George in Council, leaves it within forty-eight hours without discharging or taking in any passengers or cargo."

3. For the first entry in the fourth column of Part I of the First Schedule to the said Act, the following entry shall be substituted, namely:-

"Whenever the vessel enters the port, except in the case of mail-steamers and coasting-vessels, which shall not be chargeable more than once in sixty days."

4. To

and substitution of new section for section 48, Act X, 1889. Port-dues not to be chargeable in certain cases.

Substitution of new entry for entry in column 4, Part I, First Schedule, Act X, 1889. 4. To explanation I of Part II of the said Sched-Addition of proviso ule to the said Act, the following proviso shall be added, namely:—

"Provided that, for the purpose of the levy of Schedule, Act Y 1880

port-dues, a vessel shall not be deemed, during one Act X, 1889. and the same voyage, to be both a coasting ship or steamer and a foreign ship or steamer, but port-dues shall, in respect of such voyage, be leviable on such vessel either as a coasting or as a foreign ship or steamer, whichever rate is the higher."